Even though the postal service is an important element of the socioeconomic infrastructure, all the services do not primarily subserve social purpose. While the Department has consistently followed the policies of subsidizing the services which are predominantly fulfilling social obligations, in respect of services which are mostly used for business commercial purposes, there is justification for raising tariffs to generate revenue for cross-subsidizing the socially useful services. Keeping in view the urgent need for reducing the deficit of the department and also the necessity for generating additional revenues to modernize the services for meeting the needs of customers, revision of postal rates from time to time is unavoidable.

Quota for providing telephone connections in Mainpuri

†2655. SHRI GHANSHYAM CHANDRA KHARWAR: SHRI VIJAY SINGH YADAV:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether quota of providing telephone connections as per target has not been completed by March in Mainpuri due to negligence of the present Telecommunication Manager, Mainpuri;
 - (b) if so, the details thereof;
- (c) whether even the work of laying of cable has not been completed in time;
- (d) the number of contracts awarded during the last two years, date-wise, the works which have been completed during the

[†]Original notice of the question was received in Hindi.

stipulated period, alongwith those which have not been completed in time;

- (e) the justifications for not undertaking the job; and
- (f) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI TAPAN SIKDAR): (a) and (b) No, Sir. The target for providing 2275 telephone in Mainpuri during 2001-2002 was achieved.

- (c) The works of Cable laying related to the achievement of DEL's (Direct Exchange Lines) Targets for the years 2001-2002 were completed in time.
- (d) The detail of 13 contracts awarded during last two years is given in the Annexure please. All the three cable laying contracts awarded during 2000-01 have been completed within the scheduled time limit out of the total 10 (Ten) cable laying contracts awarded during 2001-02, Five (5) contracts have been completed well within the scheduled time limit. One contract has not been taken up for execution so far and hence the same is under the process of cancellation. As the cable laying works against the remaining four contracts have not been completed, the validity period has been extended. The works are expected to be completed by April, May 2002 as indicated in the statement (*See* below)
 - (e) The delay in cable laying was due to delay in supply of certain materials.
- (f) Action as per tender clauses would be taken against the contractors for delaying,' not executing the contracts.

Statement

The details of Cable Laying Contract Awarded in Mainpuri During the Last Two Years

SI	Yean	Area/Zone	Validity Date	Work Completion status
N			of Contract	
A.	Yean 2000-2001			
1	2000-2001	Mainpuri	7.9.2000	Completed on time
2	2000-2001	Bhogaon	17.8.2000	Completed on time
3	2000-2001	Shikohabad	17.8.2000	Completed on time
В.	Yean 2001-2002			
1	2001-2002	Mainpuri (Urban)	5.2.2002	Expected to be completed by April, 2002.
2	2001-2002	Mainpuri (Urban)	5.2.2002	Expected to be completed by April, 2002.
3	2001-2002	Shikohabad (Urban)	14.2.2002	Completed on time
4	2001-2002	Bhogaon	27.2.2002	Expected to be completed by May. 2002.
5	2001-2002	Bhogaon	4.2.2002	Completed on time
6	2001-2002	Karla	15.3.2002	Completed on time
7	2001-2002	Mainpuri (Rural)	21.2.2002	Expected to be completed by
				May. 2002.
8	2001-2002	Shikohabad (Rural)	19.2.2002	Work not started and hence the contract in the
9	2001-2002	Jasrana	10.4.2002	process of cancellation completed on time
10	2001-2002	Jasrana	11.4.2002	completed on time

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